

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00144/2020

DATED THIS THE 4TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Sri. B.V.R.V. Dinesh Kumar
S/o B S V V S. Subbarao,
JTO-Kanakapura,
BSNL, Kanakapura-562117.Applicant

(Party in person)

vs.

1.AGM-NWO (East-I),
Whitefield Telephone Exchange,
Kadugodi Post,
Bengaluru-560 066.

2.AGM-NWO (SE-IV),
J.P.Nagar Telephone Exchange,
100ft Ring Road,
3rd Phase, J.P.Nagar,
Bengaluru-560 078.

3.Accounts Officer (Group A/B/D),
O/o PMG-BGTD,
CTO Building,
Raj Bhavan Road,
Bengaluru: 560 001.

4.SDE- Thalghatapura, BSNL Telephone Exchange,
(Inside Greenfields-2 construction site),
Behind Gubbalala Bus stop),
Bengaluru: 560 061.Respondents

(Shri Vishnu Bhat Counsel for Respondent

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri Vishnu Bhat, learned counsel representing the respondents at the very outset, submitted that the applicant's pay has already been released and, therefore, nothing survives in the present Original Application. The applicant who has put in appearance in person has not disputed the fact as stated by Shri Vishnu Bhat.

2. In view of the above, nothing survives in the present Original Application and the same is disposed of having been rendered infructuous.

3. Since the Original Application itself has been disposed of having been rendered infructuous, therefore, nothing survives in MA.No.277/2020 and the same is also disposed of having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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